

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I**

Item No.35

CP No. 123/Chd/Hry/2020

Under Section 213(B)(1), CA 2013

In the matter of:-

M.S.R. Pradeep

...Petitioner

Versus

DBM Retail Pvt. Ltd.

...Respondent

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 14.12.2023.

Sd/-
Court Officer

November 1, 2023
Pdp